

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.422
CA/92/ND/2021 IN CP/75/ND/2020

IN THE MATTER OF:

Poonam Agarwal	...	Applicant
Versus		
Kurinji Metals Private Limited & Others	...	Respondent

Order under Section 241-242.

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Rohit Sharma, Adv., Mr. Ashok Kumar, Adv. & Mr. Nikhil Purohit, Adv.
For the Respondent	: Mr. Krishnandu Dutta, Sr. Adv., Mr. Gaurav Mitra, Adv., Mr. Karan Malhotra, Adv. & Mr. Tushar Goel, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 28.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV